

**Central Administrative Tribunal
Principal Bench, New Delhi**

**O.A. No.2106 of 2020
M.A. No.2708 of 2020**



This the 21st day of December, 2020

(Through Video Conferencing)

**Hon'ble Mr. A.K. Bishnoi, Member (A)
Hon'ble Mr. R.N. Singh, Member (J)**

1. Sandeep Kumar
HC in Delhi Police
PIS No.29101713
Aged about 30 years
S/o Sh. Ramdiya
R/o VPO Mundlana
Tehsil Gohana, Distt Sonepat, Haryana.
2. David
Constable in Delhi Police
PIS No. 29102104
Aged about 35 years
S/o Sh. Ramkishan
R/o Vill. Siwanka
Tehsil Gohan, Distt. Sonepat, Haryana.
3. Jaiveer
Constable in Delhi Police
PIS No. 28091381
Aged about 35 years
S/o Sh. Jai Singh
R/o VPO Silana
Tehsil Kharkhoda, Distt Sonepat, Haryana.
4. Girdhari
Constable in Delhi Police
PIS No. 28093791
Aged about 35 years
S/o Sh. Khema Ram
R/o Vill Kalyanpura
Tehsil Shri Madhopur, Distt Sikar, Rajasthan.

...

Applicants

(through Sh. Anil Singal, Advocate)

Versus

1. Delhi Police
Through Commissioner of Police
PHQ, IP Estate, New Delhi.
2. Joint C.P. (Armed Police)
PHQ, IP Estate, New Delhi.
3. DCP (3rd Bn. DAP)
Vikas Puri Lines, New Delhi.

... Respondents

(through Ms. Esha Mazumdar, Advocate)

ORDER (Oral)

Hon'ble Mr. R.N. Singh, Member (A):

After arguing for some time, learned counsel for the applicants seeks permission to withdraw the present OA with liberty to the applicants to file a better OA, if so advised.

2. The OA stands dismissed as withdrawn with liberty as aforesaid.
3. MA 2708/2020 also stands dismissed as withdrawn with liberty in accordance with law. No costs.

(R.N. Singh)
Member (J)

(A.K. Bishnoi)
Member (A)

Ravi/anjali/ns

